

परिवार नियोजन के उपकरण

302. श्री निरंजन वर्मा : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) गर्भनिरोधक कार्यक्रम के सिलसिले में जो औषधियां, गर्भनिरोधक उपकरण तथा दूसरे तरीके काम में लाये जाते हैं, क्या उनका निर्माण भारत में ही हो रहा है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो, तो वे किन-किन देशों से मंगाए जाते हैं, और किस-किस देश से कितने-कितने मूल्य के मंगाये जाते हैं ?

†[FAMILY PLANNING METHODS

302. SHRI NIRANJAN VARMA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the various drugs, contraceptives and other devices which are used in connection with birth control programme are being manufactured in India; and

(b) If the reply to part (a) above be in the negative, what are the names of the countries from which they are imported and the value of the imports made from each of these countries?]

स्वास्थ्य तथा परिवार नियोजन मंत्री: (डा० एस० चन्द्रशेखर) : (क) रबड़ के गर्भरोधकों को छोड़कर, विभिन्न औषधियों गर्भरोधकों तथा अन्य उपकरणों का निर्माण, परिवार नियोजन की आवश्यकतानुसार, भारत में ही किया जा रहा है।

(ख) 1963-64 तथा 1964-65 के वर्षों में विदेशों से आयात किए गए रबड़

गर्भरोधकों तथा उनके मूल्यों का विवरण संलग्न है।

1963-64 तथा 1964-65 के वर्षों में विदेशों से आयात किए गए रबड़ गर्भरोधकों तथा उनके मूल्य (रुपयों में) का विवरण

| क्रम संख्या | देश का नाम | आयात किए गए गर्भरोधकों का मूल्य रुपयों में | 1963-64 | 1964-65 |
|-------------|----------------------|--|-----------|-----------|
| 1. | चेकोस्लो-वाकिया | .. | | 9,042 |
| 2. | डैनमार्क | 1,25,870 | | 2,23,101 |
| 3. | पश्चिम जर्मनी | 1,18,770 | | 1,51,431 |
| 4. | जापान | 82,070 | | 1,87,355 |
| 5. | ब्रिटेन | 5,77,700 | | 9,81,145 |
| 6. | संयुक्त राज्य अमरीका | 5,84,452 | | 14,79,705 |
| 7. | फ्रांस | 34,481 | | 23,001 |
| 8. | पूर्वी जर्मनी | 6,907 | | .. |
| | | | 15,30,250 | 30,54,780 |

†[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) The various drugs contraceptives and other devices, except rubber contraceptives are being manufactured in India to the extent required for Family Planning Programme.

(b) A statment showing country-wise import of rubber contraceptives and their value for the years 1963-64 and 1964-65 is enclosed.

STATEMENT

Country-wise Import of rubber contraceptives and their value in rupees during the year 1963-64 and 1964-65.

| Sl. No. | Name of the country | Value of import of rubber contraceptives in rupees | |
|---------|--------------------------|--|------------|
| | | 1963-64 | 1964-65 |
| 1 | Czechoslovakia | .. | 9,042 |
| 2 | Denmark | 1,25,870 | 2,23,101 |
| 3 | Germany | 1,18,770 | 1,51,431 |
| 4 | Japan | 82,070 | 1,87,355 |
| 5 | United Kingdom | 5,77,700 | 9,81,145 |
| 6 | United States of America | 5,84,452 | 14,79,705 |
| 7 | France | 34,481 | 23,001 |
| 8 | Germany | 6,907 | — |
| | | 15,30,250 | 30,54,780½ |

UNEARTHING OF HOARDED FOREIGN EXCHANGE IN BOMBAY

303. SHRI A. D. MANI:
SHRI RAJNARAIN:
SHRI D. THENGARI:
SHRI V. M. CHORDIA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Rs. 21 lakhs worth of foreign exchange in travellers' cheques, drafts and postal orders were found buried in the Chowpatty Beach sands in Bombay;

(b) if so, the names of the persons in whose favour the travellers' cheques, drafts and postal orders have been issued; and

(c) what action has been taken by the Enforcement Directorate regarding the prosecution of the persons who are responsible for this hoarding of foreign exchange?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) On 30th April, 1967 foreign exchange instruments such as demand drafts,

travellers' cheques and postal orders valued at about Rs. 14,41,430/- at the official exchange rates were recovered from the Chowpatty Beach in Bombay where they were found buried in the sands, by the officers of the Bombay Central Excise Collectorate.

(b) and (c) In all 5,857 foreign exchange instruments issued mainly in the names of foreigners and Indian nationals residents abroad were seized.

The drafts and other instruments seized have been confiscated under the Customs Act, 1962.

Further investigations under the Foreign Exchange Regulation Act are being conducted by the Enforcement Directorate. It will not, therefore, be in public interest to disclose the names at this stage.

WATER SUPPLY PLANT FOR DELHI

304. SHRI SURJIT SINGH ATWAL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that recently a very big Water Supplying Plant has been commissioned in Delhi; and